



**Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, J&K**

NOTIFICATION

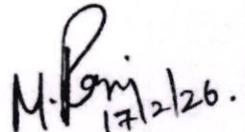
Jammu, the 17th of February, 2026

S.O 42.- In exercise of the powers conferred by sub-section (3) of section 36 of the Jammu and Kashmir Panchayati Raj Act, 1989, the Lieutenant Governor of Union territory of Jammu and Kashmir is pleased to appoint Shri Shantmanu, IAS (Retd.) as State Election Commissioner for the Union territory of Jammu and Kashmir under the said Act. He shall hold the position of State Election Commissioner for a period of five (05) years or till he attains the age of seventy years, whichever is earlier.

The appointment of State Election Commissioner shall take effect from the date he assumes the charge.

The terms and conditions of his appointment shall be notified by the Government subsequently.

By order of the Lieutenant Governor.


(M. Raju) IAS

Commissioner/Secretary to the Government

No: GAD-CORD/18/2026 [7729578]

Dated:17.02.2026

Copy to the:-

1. Principal Secretary, Election Commission of India.
2. Shri Shantmanu, IAS (Retd.).

Copy also to the:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. Additional Chief Secretary to the Hon'ble Chief Minister.
3. Director General of Police, J&K.
4. Additional Secretary, UT Division, Ministry of Home Affairs, Government of India, New Delhi.
5. All Principal Secretaries to the Government.
6. Principal Secretary to the Hon'ble Lieutenant Governor.

7. Joint Secretary (JKL), Ministry of Home Affairs, Government of India, New Delhi.
8. Chief Electoral Officer, J&K.
9. All Commissioner/Secretaries to the Government.
10. Chairperson, J&K Special Tribunal.
11. Director General, J&K Institute of Management, Public Administration and Rural Development.
12. Resident Commissioner, J&K Government, New Delhi.
13. Divisional Commissioner, Jammu/Kashmir.
14. Secretary, J&K Public Service Commission.
15. All Deputy Commissioners.
16. All Heads of Departments/Managing Directors.
17. Director Information, J&K.
18. Director Estates, Jammu/Kashmir.
19. Director, Archives, Archaeology and Museums, J&K.
20. Secretary, J&K Services Selection Board.
21. OSD/Private Secretary to Hon'ble Chief Minister.
22. General Manager, Government Press, Jammu/Srinagar.
23. Private Secretary to Hon'ble Deputy Chief Minister.
24. Private Secretaries to all Hon'ble Ministers.
25. Private Secretary to Advisor to Hon'ble Chief Minister.
26. Private Secretary to the Chief Secretary.
27. Private Secretary to Commissioner/ Secretary to the Government, General Administration Department.
28. Incharge Website, General Administration Department.
29. Government Order file / Stock file. **"Hindi and Urdu versions shall follow".**